- (b) if so, the measures taken by Government to establish each of these institutions;
- (c) the schedule for establishment of these institutions; and
- (d) the role and other responsibilities of Andhra Pradesh Government in establishing these institutions and the status thereof?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI): (a) Yes, Sir.

- (b) The Central Government has requested the Planning Commission to make budgetary provision for establishing an Indian Institute of Technology (IIT), a National Institute of Technology (NIT), an Indian Institute of Science Education and Research (IISER), a Central University (CU), an Indian Institute of Management (IIM) and a Tribal University (TU) in 12th Five Year Plan. The Central Government has also requested the Government of Andhra Pradesh to provide suitable land for establishing these institutions. On receipt of the details of land a Site Selection Committee shall assess suitability of the land. After site selection for each institute, a Detailed Project Report separately for each institute with cost estimates shall be prepared for approval of the Expenditure Finance Committee and the Cabinet.
- (c) Establishment of these institutions will be spread over the 12th and 13th Five Year Plan period.
- (d) The responsibility of Andhra Pradesh Government shall be to provide free of cost and free from all encumbrances suitable land for each institute, well connected with road, rail and air network. The Government of Andhra Pradesh shall also be responsible for providing temporary campus till completion of construction of the permanent campus. The Government of Andhra Pradesh is yet to indicate the exact site(s) where they propose to set up these institutes.

## **External review of Central Universities**

- \*370. PROF. MRINAL MIRI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) whether there is a requirement of periodic external review of the academic and fiscal performance of Central Universities;
  - (b) if so, whether these requirements are adhered to by these universities; and
- (c) if not, the steps Government and the University Grants Commission (UGC) have taken or propose to take in the matter?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI): (a) The UGC (Mandatory Assessment and Accreditation of Higher Educational Institutions) Regulation, 2012, *inter-alia*, requires every higher

educational institution, including Central Universities (CUs), to undergo the accreditation process from a recognized accreditation agency in accordance with the procedure laid thereunder. Accordingly, every Central University has to undergo accreditation by the National Assessment and Accreditation Council (NAAC), Bangalore, which undertakes accreditation on various quality parameters, including academic/instructional and infrastructural parameters. NAAC accreditation is valid for five years, after which, the Central Universities have to again apply for accreditation.

With regard to review of fiscal performance, the accounts of Central Universities are mandatorily subjected to audit by the Comptroller and Auditor General (C&AG) of India every year and the Annual Accounts duly audited are required to be tabled in both Houses of the Parliament. Further, the University Grants Commission (UGC) reviews the financial performance of each Central University on a periodical basis for ensuring proper utilization of funds and for providing further financial assistance to the Universities.

There is already in existence a mechanism with UGC, by which at the beginning of each Five Year Plan period, it reviews the progress made by the Central Universities in the preceding Plan with a view to assessing the requirement of funds of each Central University on the basis of the vital parameters like academic performance, research and governance.

- (b) Yes, Sir. Quantum of fund to be released to Central Universities has been made contingent upon the above exercise of the UGC. This prompts the Central Universities to improve their academic and fiscal performance. There are 39 Central Universities under Ministry of Human Resource Development [excluding Indira Gandhi National Open University (IGNOU)], out of which 37 were eligible for accreditation. 7 CUs have valid accreditation, 24 CUs have applied for accreditation to NAAC and 6 CUs have yet to apply for accreditation. 39 CUs have submitted Annual Accounts and Annual Reports for the year 2012-13 to the Ministry of Human Resource Development.
- (c) A Workshop was conducted to sensitize the Central Universities about the mandatory accreditation by NAAC on 4.7.2014. UGC decided in its 496th meeting held on 29.11.2013 to stop grants for the Central Universities, which have not applied for accreditation w.e.f. 1.4.2015.

## Development of hydro electric projects

- \*371. SHRIMATI KAHKASHAN PERWEEN: Will the Minister of POWER be pleased to state:
- (a) whether the abundant availability of water in the country can offset the energy deficit, if hydro-energy is developed properly and in a time-bound manner;